5675

who have been honoured so far with the National Awards and the years when they were given the Award?]

शिक्षा तथा युवा सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) से (घ) विवरण (i से iii) सलंग्न हैं। विखिए परि-शिष्ट 70, अनुपत्न संख्या 111 से 113

HE MINISTER OF STATE IN MINISTRY OF EDUCATION †[THE THE AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to Statements (I to III) are placed on the Table of the Sabha. [See Appendix LXX, Annexure Nos. 111 to 113].

COMMISSION ON TREATMENT TO SIRHS

1712. SARDAR HARCHARANSINGH DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the Members of the Commission appointed by the Central Government in 1961 to inquire into the differential treatment meted out to the
- (b) the number of complaints received from the aggrieved Sikhs, State-wise;
- (c) the number of complaints in which evidence was recorded;
- (d) the number of complaints in which Government came to the conclusion that discrimination was detected;
- (e) the number of complaints in which relief was afforded, State-wise;
- (f) the number of complaints in which the officials responsible were punished:
- (g) the number of Sikhs whose complaints were received State-wise but justice/relief/compensation has not been afforded so far; and
- the the period by which the Sikhs referried to in part (g) above would be afforded justice/relief/compensation?

OF STATE IN THE MINISTER THE MINISTRY OF HOME AFFAI-RS (SHRI VIDYA CHARAN SHUKLA):
(a) The Commission consisted of Shri S. R. Das, Dr. C. P. Ramaswamv Aiyar and Shri M. C. Chagla of whom Shri S.R. Das was the Chairman of the Commission.

(b) to (h) A copy of the report of the Commission was placed on the Table of the House on 12th March, 1962. No further action was necessary in view of the

finding of the Commission that on the material before it, no case of discrimination against the Sikhs in Punjab has been made out.

Police officers' MEET

1713. SHRI BANKA BEHARY DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Superintendent of Police of Singhbhum district in Bihar met in a conference at Bahargoda in Singhbhum district with the Superintendents of the neighbouring districts of West Rengal and Orissa in October last to discuss law and order situation:
- (b) if so, whether they evolved any course of common and coordinated action and
- (c) the reasons for deterioration of law and order situation in those areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (c) Facts are being ascertained from the State Governments.

Correspondence course in M.A.

R. P. 1714. SHRI KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that his Ministry and the University Grants Commission have supported the move for introducing correspondence course in M. A.;
- (b) whether it is a fact that the Delhi University has recently taken a decision not to introduce the said correspondence
- (c) whether it is a fact that the main reasons for taking such a decision is due to the fact that the Academic Council of the University has not given permission in this regard; and
- (d) if so, the reaction of Government thereon?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF, V. K. R. V. RAC): (2) The University Grants Commission has accepted the proposal of the Delhi University for introducing M. A. course in some subjects through correspondence.

- (b) No, Sir. The matter is under consideration of the University.
 - (r) and (d) Do not arise.

^{† |} English translation.